

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 08 OF 2018 &  
IA NO. 793 OF 2018**

**Dated: 11<sup>th</sup> February, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**The Tata Power Company Limited**

**.... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Ms. Abiha Zaidi  
Ms. Aparajita Upadhyay

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishan for R-1

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing  
on **01-05-2019**.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/pk*